

Nomination of cases by Hon'ble the Chief Justice on 17/02/2016

Sl no.	Case details	Nominated to-	File delivered in section
DB of Hon....., J			
1	W. P. - 18053/2013	Hon. Krishna Murari, J.	Writ C-II Section on 18/02/2016
2	W. P. - 18055/2013 with W. P. - 18068/2013 with W. P. - 52280/2012	Hon. Krishna Murari, J.	Writ C-II Section on 18/02/2016
3	Spl. Appeal – 589/2009	Hon. V. K. Shukla, J.	Spl. Appeal Section on 18/02/2016
Bench Comprising			
4	I.T.Appeal – 53/2015 with I.T.Appeal – 34/2015	Hon. Sudhir Agarwal, J. and Hon. Shashi Kant, J.	S.T.R./T.T.R. Section on 18/02/2016
5	Spl. Appeal defective – 629/2014	Hon. Arun Tandon, J. and Hon. Vijay Lakshmi, J.	Spl. Appeal Section on 18/02/2016
6	Spl. Appeal – 418/2011	Hon. Arun Tandon, J. and Hon. Arvind Kumar Mishra, J.	Spl. Appeal Section on 18/02/2016
Hon....., J.			
7	Crl. Rev. - 427/2016	Hon. Bharat Bhushan, J.	Computer Fresh Section on 17/02/2016
8	Bail – 7813/2015 with Bail – 27788/2012 with Crl.M.A.(u/s 482 Cr.P.C.) - 43704/2014	Hon. Ramesh Sinha, J. (both cases)	Bail Section on 18/02/2016
9	Crl. Appeal – 832/2007	Hon. Bharat Bhushan, J.	Crl. Appeal (H) Section on 18/02/2016
10	W. P. - 36338/2012	Hon. Pankaj Mithal, J.	Writ C-I Section on 18/02/2016
11	W. P. - 2065/2010	Hon. V. K. Birla, J.	Writ A-II Section on 18/02/2016
12	Company Petition – 8/2005	Hon. Bharati Sapru, J.	Company Section on 18/02/2016
13	T. S. - 6/2009	Hon. P. K. Srivastava, J.	Company Section on 18/02/2016
14	Crl. Rev. - 2438/2015 with Crl. Rev. - 2457/2014	Hon. Pankaj Naqvi, J.	Crl. Rev. Section on 18/02/2016
Appropriate Court dealing with such matters			
15	Crl.M.A.(u/s 482 Cr.P.C.) - 4566/2016	Appropriate Court dealing with such matters	Computer Fresh Section on 17/02/2016

16	W. P. - 6039/2016	Appropriate Court dealing with such matters	Computer Fresh Section on 17/02/2016
17	W. P. - 6430/2016	Appropriate Court dealing with such matters	Computer Fresh Section on 17/02/2016
Nomination under standing order of Hon'ble the Chief Justice dated 05.10.2015			
18	W. P. - 7148/2016	Hon. Pankaj Mithal, J.	Computer Fresh Section on 17/02/2016
19	W. P. - 1542/2000	Hon. Suneet kumar, J.	Writ A-II Section on 18/02/2016
20	W. P. - 1508/2000	Hon. Suneet kumar, J.	Writ A-II Section on 18/02/2016

BY ORDER OF HON'BLE THE CHIEF JUSTICE

J.R.(LISTING)
18/02/2016